

(ग) क्या सरकार को उक्त अधिसूचना के विरुद्ध कोई अभ्यावेदन प्राप्त हुआ है; और

(घ) यदि हां, तो उस पर क्या निर्णय किया गया है?

वित्त मंत्रालय में राज्य मंत्री (श्री सदाई सिंह सिसोदिया) : जी, (क) नहीं। केन्द्रीय उत्पादन शुल्क, समाहर्ता, अहमदाबाद ने ऐसी कोई अधिसूचना जारी नहीं की है। लेकिन, उस ने, केन्द्रीय उत्पादन शुल्क और सीमा शुल्क बोर्ड, नई दिल्ली, द्वारा 11-12-1980 को जारी की गई एक टैरिफ सलाह के आधार पर दिनांक 23-12-1980 को एक व्यापार सूचना जारी की थी, जिस में यह स्पष्ट किया गया था कि वानों के रूप में, "गुडाकू" पाइपों और सिगरेटों के लिए धूम्रपान मिश्रण के रूप में वर्गीकरण योग्य है, न कि हुक्का तम्बाकू के रूप में।

(ख) वर्गीकरण में किये गये इस परिवर्तन के कारण, (मूल, बिक्री कर के स्थान पर) (अतिरिक्त और विशेष) उत्पादन शुल्क की दर मूल्यानुसार 20.75 प्रतिशत से बढ़कर मूल्यानुसार, 311.25 प्रतिशत हो गई। इस परिवर्तन के कारण प्रतिवर्ष लगभग 50,000 रुपये का अतिरिक्त राजस्व प्राप्त होने की आशा थी।

(ग) जो, हां।

(घ) सरकार ने अत्र दिनांक 12-3-81 की अधिसूचना सं० 59-81-केन्द्रीय उत्पादन-शुल्क जारी कर दी है, जिस के अनुसार दोनों के रूप में गुडाकू पर कुल उत्पादन शुल्क उस स्थिति में वही उद्ग्रहणीय होगा, जो हुक्का तम्बाकू पर लागू है, अर्थात् मूल्यानुसार 20.75 प्रतिशत, यदि उस की बिक्री किसी ब्राण्ड नाम के अन्तर्गत की जाती है और यदि उस की बिक्री बिना किसी ब्राण्ड नाम से की जाती है तो उसे शुल्क से पूरी छूट प्राप्त होगी।

### Repatriation of Foreign Exchange by CARE ING.

\*468. SHRI SURYA NARAYAN SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether Government of India passed any order or orders authorising repatriation of foreign exchange by CAREING to its Head Office in U.S.A.;

(b) if so, the particulars thereof;

(c) whether any such other foreign charitable/voluntary institutions operating in the country are allowed to repatriate any amount from our country; and

(d) if so, the names of such institutions and other details thereof?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) and (b). Yes, Sir. In accordance with Government's understanding with CARE, they are permitted to convert and remit rupee equivalent of 1 US dollar for every 1000 pounds of food imported for their approved programmes in India. This remittance is towards the handling and administrative costs incurred by CARE, outside India. The total amount repatriated under this arrangement since 1964-65 is \$ 5,980,472.12.

(c) There is no other foreign charitable/voluntary institution like CARE which is allowed to repatriate any amount from our country.

(d) Does not arise.

### Supply of Yarn to Handloom Weavers

\*469. SHRI CHINTAMANI JENA:  
SHRI G. Y. KRISHNAN:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government have reviewed its policy regarding the encouragement to be given to the handloom weavers with regard to supply of low count yarn; and

(b) if so, the details regarding the plan of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): (a) and (b). For ensuring supply of low count yarn to the handloom weavers, Government have imposed a statutory obligation on all spinning mills to pack at least 50 percent of the yarn meant for market deliveries in the form of hanks. Out of this, 85 percent are in counts below 40s. Besides, an arrangement was recently made with I.C.M.F., S.I.M.A. and N.T.C. according to which 14000 bales of hank yarn of counts 20s to 40s was to be supplied at prices 10 percent lower than the market prices prevailing in the third week of January '81, which was meant for catering to the needs of "janata" cloth production.

#### Visakhapatnam Steel Plant

\*471. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of STEEL AND MINES be pleased to state:

(a) what was the shortfall in utilising the funds earmarked for the Visakhapatnam Steel Plant; and

(b) what are the reasons therefor?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). As against a provision of Rs. 66.48 crores for the Visakhapatnam Steel Plant in the Revised Budget Estimates for 1980-81, the actual expenditure by 31-3-81 is expected to be of the order of Rs. 50 crores. The main reasons for shortfall in the utilisation of provision have been less progress on civil and structural works and in the development of township and off site facilities.

#### Withdrawal of small Coins

\*472. SHRI R. N. RAKESH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that with the decrease in the purchasing power of

rupee the 5, 3, 2 and one paise coins have little or no value;

(b) whether it is also a fact that in accounting most departments work to the nearest ten paise;

(c) whether it is also a fact that one, two and three paise have almost become out of date and out of market; and

(d) if so, considering the cost of metal and minting these coins, whether Government propose to withdraw these coins?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) to (d). The minting of 3, 2 and one paise coins has already been discontinued. The 5-Paise coin still continues to be in demand because most departments round off the transactions to the nearest 5 paise and also because it is used in combination with 25-Paise coins for various payments and thus reduces the demand for 10-Paise coins. In view, however, of the cost in the manufacture of 5-Paise coins and the limited purpose to which it is being put, the quantum of its annual production is proposed to be progressively reduced.

#### Joint Projects in African Countries

4343. SHRI CHIRANJI LAL SHARMA: Will the Minister of COMMERCE be pleased to state:

(a) number and details of Joint Projects set up in African countries, country-wise; and

(b) the main terms project-wise thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN). (a) and (b). There are 23 joint venture set up in African countries. A statement giving the required details is attached.